

duced crankshafts for high horse power diesel engines in 1975 required by Diesel Locomotives Works, Varanasi. With the exception of crankshafts for high horse power diesel engines, such as diesel engines for locomotives, smaller crankshafts were already being manufactured in the country.

(b) Yes, Sir.

(c) Production of Crankshafts is being increased progressively and HEC expects to meet the Railways projected requirement of 150 Nos. of BG crankshafts per year by 1978-79.

**Funds allotted for the Development of North Bengal and Backward Districts of West Bengal**

\*783. DR. RANEN SEN: Will the Minister of PLANNING be pleased to state:

(a) how much money Government has allotted for the development of North Bengal and other backward districts of West Bengal for the current plan period; and

(b) what was the demand of the West Bengal Government for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) and (b). The Planning Commission approves outlays for various heads of development for the State Plan as a whole. Allocations for individual districts are made subsequently by the concerned State Governments. However, in the case of West Bengal, under the Plan Head 'Special and Backward Areas', which includes North Bengal, an outlay of Rs. 150 lakhs has been approved against Rs. 663 lakhs proposed by the State Government for their Annual Plan 1976-77. This includes an outlay of Rs. 33 lakhs for North Bengal. Subsequently, in their Budget the State Government have raised the allocations under this head to Rs. 217 lakhs.

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This includes a provision of Re. crore for North Bengal.

The above provision is in addition to funds which will flow to these areas from other sector programmes and the hill and tribal sub-plans.

**Irrigation Plans for Bihar**

\*784. SHRI RAM BEAGAT PASWAN: Will the Minister of PLANNING be pleased to state:

(a) whether Government have cleared recently two irrigation plans for Bihar; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) Yes, Sir. Two irrigation schemes, namely, Dakranalla Pump Scheme (Phase-I) and Surajgarha Pump Canal Scheme have been cleared by the Planning Commission during April, 1976.

(b) The salient features of these two projects are indicated in the Statement laid on the Table of the House.

*Statement*

1. *Dakranalla Pump Scheme (Phase-I):*

The project envisages lifting of 8.81 cumecs of water from Ganga to irrigate 17,343 hectares in Monghyr district. The pumping is proposed to be done in two stages. The first stage pumps to lift 8.81 cumecs by 15.4 metres are located about 4.8 km. south of Monkhyr town at the confluence of Dakranalla with Ganga. The second stage pumps to lift 6.8 cumecs by 13.1 metres are located about 11.3 kms. south west of Jamalpur railway station. An embankment is proposed to be constructed on the

Kjul (Harohar) river to afford flood control in the command of the Dakra Nalla scheme. The scheme is estimated to cost Rs. 848.24 lakhs.

## 2. Surajgarha Pump Scheme:

The scheme, estimated to cost Rs. 112.32 lakhs, envisages kharif irrigation in the district of Mungghyr by lifting 3.4 cumecs of water from river Harohar, a tributary of Ganga. The culturable commanded area is 4,125 hectares and will irrigate 3302 hectares annually.

## Surrender by Underground Rebels in Nagaland, Mizoram and Arunachal Pradesh

\*785. SHRI SHANKERRAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of underground rebels in Nagaland, Mizoram and Arunachal Pradesh who have surrendered during the last two years;

(b) the number of them still underground;

(c) whether the surrendered persons have been taken into custody; and

(d) the precautions taken to see that they do not revert to their illegal activities?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANNANDA REDDI): (a) According to information available with the Govt. of India, 1236 underground in Nagaland and 274 underground in Mizoram came overground during the two calendar years 1974 and 1975. Arunachal Pradesh has been peaceful and has no underground.

(b) No authentic figures are available.

(c) and (d). The policy of the Govt. has been that those underground who come overground voluntarily, giving up the path of violence, are not taken into custody. They are allowed to go to their respective villages and given financial and other assistance for their rehabilitation. The State/UT Governments have schemes for gainful employment and economic rehabilitation of such persons. These include providing Govt. jobs for those found fit, rehabilitation on land, giving of agricultural loans/grants, vocational guidance and rehabilitation grants in cash. Those who want to go for higher education are also encouraged to do so. Their proper rehabilitation and their return to the normal life in the village and society is encouraged so that they abjure once for all the path of violence. However, where necessary surety/undertaking is obtained at the time of their coming overground.

## सैनिकों के लिये आवास योजना और मकान किराया भत्ता

\*786. श्री चिरंजीव झा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार सैनिकों के लिये मकान किराया भत्ते में वृद्धि करने तथा उन के लिये आवास योजनाओं को तेजी से कार्यान्वित करने का है ?

(ख) यदि हाँ, तो इन्हें कब तक कार्यान्वित किया जायेगा ; और

(ग) उस पर कितना व्यय किया जायेगा ?

रक्षा मंत्री (श्री बंती जाल) : (क) मे (ग) जवानों के लिए मकान बनाने के लिए अधिक धन उपलब्ध किये जाने के लिए लगातार प्रयास किए गए हैं। पिछले 5 वर्षों में प्रति वर्ष औसततन 7,000 मकान बनाये गये। इस समय जो मकान बनाये जा